



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
2	I.A.(Civil)/3106/2023 FIXED in WA/12438/2023	SAMIR CHANDRA KAR Versus THE UNION OF INDIA AND 8 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MRS. R DEVI DY.S.G.I.
	WITH WA/12438/2023 (Filing Number)	SAMIR CHANDRA KAR Versus THE UNION OF INDIA AND 8 ORS.	R SARMAH	
	WITH I.A.(Civil)/12440/2023 (Filing Number)	SAMIR CHANDRA KAR Versus THE UNION OF INDIA AND 8 ORS.	R SARMAH	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
3	WP(C)/1075/2024 B/O	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
4	WA/356/2023 B/O	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

8	WITH WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
9	WP(C)/6574/2023 FIXED	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC
- FINAL DISPOSAL AT ADMISSION STAGE -				
10	WA/347/2022 FIXED	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM MR. R HAZARIKA (R-3,4) MR. P HAZARIKA (R-3,4) MR. C CHAKRAVARTY (R-3,4)
11	WITH WA/75/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
12	WITH WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH
HEARING				
13	WP(C)/4042/2016 FIXED	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
14	WA/72/2017 FIXED, WITH WA/345/2014 (D/O)	M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, TRANSPORT SC, F C I
15	WITH WA/344/2014	M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, TRANSPORT SC, F C I
16	WITH WA/345/2017	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
17	WITH WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
	WITH I.A.(Civil)/4345/2017 in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I

18	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
19	WA/138/2019 FIXED	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
20	WA/298/2021 FIXED, CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
21	WA/245/2022 FIXED	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
22	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
23	WA/7/2023 FIXED	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSM AND 5 ORS.	DR G J SHARMA MR M CHANDA MR. I H SAIKIA MR S NATH MR. B BORAH MR. K KALITA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024

20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE K. ETE, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
1 WP(C)/5834/2017 (AT 2:00 PM)	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
2 WP(C)/5476/2018 (AT 2:00 PM)	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
3 WP(C)/6763/2018 (AT 2:00 PM)	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA MS N BEGUM MR B M DEKA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
4 WP(C)/142/2019 (AT 2:00 PM)	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	MR. M DUTTA (R9) MR. A DEKA (R7, R8) SC, SEC. EDU.
5 WP(C)/5279/2020 (AT 2:00 PM)	BALEN KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C

6	WITH WP(C)/605/2021	KABITA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR B P BORAH MR S DAS	SC, SEC. EDU. SC, U G C
7	WITH WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	MR. I ALAM SC, N C T E SC, SEC. EDU. SC, U G C
8	WP(C)/5641/2020 (AT 2:00 PM)	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
9	WITH WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
10	I.A.(Civil)/1258/2022 (AT 2:00 PM) in WP(C)/877/2021	GOVERNING BODY, Versus DR. MANOJ KUMAR PAUL AND 2 ORS	MR. K N CHOUDHURY	
	WITH WP(C)/877/2021 CAVT. NO. 00762/021,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
11	WITH WP(C)/2870/2019 CAVT. NO. 0254/2019	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. M K CHOUDHURY (r-3) MR. A DHAR MR P BHARDWAJ (r-3) MD F FARIDI FOR CAVEATOR
12	WITH WP(C)/8333/2019 CAVT. NO. 1076/2019	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR FOR CAVEATOR
13	WITH WP(C)/5529/2020 CAVT. NO. 07352/020,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B CHAKRABORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR
14	WP(C)/2768/2022 (AT 2:00 PM)	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
15	WP(C)/4237/2022 (AT 2:00 PM)	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
ADMISSION				
16	WP(C)/4305/2021 PART-HEARD, FIXED	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
17	WP(C)/3348/2023 PART-HEARD, FIXED	RAJASHREE SHARMA Versus THE STATE OF ASSAM AND 7 ORS	DR G J SHARMA MR. S DUTTA MR S NATH MS. I DAS	GA, ASSAM SC, AG SC, FOREST

18	Arb.P./14/2022 FIXED WITH I.A.(Civil)/475/2024 in Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS THE UNION OF INDIA AND 2 ORS Versus DURGA KRISHNA STORE PVT LTD DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
19	Arb.P./16/2022 FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
20	WP(C)/6330/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
21	WP(C)/8297/2022 FIXED	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
22	WP(C)/4061/2023 FIXED	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
23	WITH WP(C)/4182/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
24	WP(C)/4221/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
25	WITH WP(C)/4267/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
26	WP(C)/4277/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
27	WITH WP(C)/4761/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
28	WP(C)/4776/2023	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
29	WITH WP(C)/5175/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
30	WP(C)/6627/2023	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
31	WITH WP(C)/106/2024			

32	WITH WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
33	WP(C)/4452/2023 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
34	WITH WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
35	WP(C)/4683/2023 FIXED	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
36	WP(C)/4707/2023 FIXED	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
37	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
38	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
39	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
40	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
ORDERS				
41	WP(C)/951/2014 FIXED	SATYA RAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO LEGAL AID COUNSEL	GA, ASSAM
42	Review.Pet./116/2023 FIXED, WITH WP(C)/278/2022 (D/O),	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
43	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
44	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, FIXED	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.

45	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)
46	Review.Pet./23/2024 FIXED, IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU
HEARING				
47	WP(C)/4431/2008 FIXED, WITH WP(C)/6765/2013 (D/O)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
48	WITH WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
49	WITH WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
50	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
51	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
52	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION

53	WP(C)/439/2014 FIXED	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	SC, HEALTH
54	WP(C)/1751/2014 FIXED	MD. SAIDUR RAHMAN and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
55	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
56	WP(C)/644/2022 FIXED	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
57	WP(C)/4530/2022 FIXED	ANJAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/251/2023 CAVT. NO.06202/023, PART-HEARD, CAVT./620/2023	D SURESH Versus THE UNION OF INDIA AND ORS.	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ	MR. Y S MANNAN (R-5) MR. M J BARUAH MS B MAJUMDER DY.S.G.I. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3827/2020 FIXED, WITH LCR	ABEL ALI SHIKDER @ ABEL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
ADMISSION				
2	WP(C)/2618/2019 FIXED, WITH LCR	ARABINDA BISWAS AND 4 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3688/2019 FIXED	RUKIYA KHATUN @ RUKIYA BEGUM Versus UNION OF INDIA AND 6 ORS	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
4	WA/225/2014 FIXED, CAVT./802/2021	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		

5	WITH WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
6	WP(C)/7961/2019 WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/8605/2019 WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/2305/2020 WITH LCR	JOBEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
10	WP(C)/5050/2020 WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	Review.Pet./3/2021 IN WP(C)/4298/2017 (D/O), WITH LCR 3 FILES	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
12	Review.Pet./116/2021 IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1898/2022 FIXED	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
2	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
3	Arb.P./51/2023 FIXED	M/S BARPETA AGRO INFRA, Versus THE UNION OF INDIA AND 2 OTHERS	MR. A BISWAS MR P K BASU MR A BANERJEE	DY.S.G.I.
4	WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
	WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
5	WITH WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
6	WP(C)/6954/2023 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, IWT
HEARING				
7	WP(C)/7594/2015	GANGOTRI TEA and INDUSTRIES P LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 3 ORS	MR. S K KEJRIWAL MRS. S KEJRIWAL	MR. B D DAS (R3) MR. A K THAKUR (R3) MR. H K SARMA (R3) MR. P N GOSWAMI MR. D NATH (R3) MR. K D SARMA (SC, APDCL, R-3

8	WP(C)/8013/2015	UNION BANK OF INDIA Versus THE UNION OF INDIA AND ANR	MR.R THAKURIA MR.L P SHARMA	ASSTT.S.G.I.
9	WP(C)/3719/2017	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
10	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
11	WP(C)/1270/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MR A K RAI MR T R RAY MS. N RAI	GA, ASSAM MS. B DAS MR. R SARKAR
	WITH			
12	WP(C)/1254/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MS. B DAS MR. R SARKAR
	WITH			
13	WP(C)/1273/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A K RAI MR T R RAY MS. N RAI MR. N N JHA	GA, ASSAM MS. B DAS MR. R SARKAR

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[AT 03:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 4

[THIS BENCH WILL SIT AT 3:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./149/2019 WITH WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR Versus KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
12)	MR. N ALAM	22-02-2024	To	01-03-2024
13)	MR. R L YADAV	26-02-2024	To	01-03-2024
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17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024

21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(j)/20/2018 11 Y 7 M 15 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
2	CRL.A(j)/33/2018 6 Y 4 M 4 D :WITH LCR 4 FILES, P.B.-2	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
3	Crl.A./116/2019 WITH LCR 5 FILES, P.B.-2	SRI HOREN GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. M BISWAS MR. N MAHAJAN MS M DAS	PP, ASSAM
4	I.A.(Crl.)/125/2019 WITH LCR 7 FILES, P.B.-2 in Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
	WITH Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH AND WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

- | | | | | |
|---|----------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|-------------------------------------------------|---------------|
| 1 | CRP(IO)/380/2023 | SONESHWAR DEKA AND 2 ORS
Versus
BIRSING DEKA AND ANR | MR I HAQUE | |
| 2 | I.A.(Civil)/525/2023
in MACApp./103/2016 (D/O),
FIXED
in MACApp./103/2016 | SMTI NIVA MILI PEGU AND 2 ORS
Versus
NATIONAL INSURANCE COMPANY LTD
AND 2 ORS. | C. M. MAHANTA
MR. A R AGARWALA
MS. D PAUL | MR. R GOSWAMI |

HEARING

- | | | | | |
|---|---------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------|---------------------------------|
| 3 | WP(C)/1357/2015
PART-HEARD, BY SLIP, WITH
WP(C)/4839/2016 (D/O) | M/S ABCI INFRASTRUCTURES PVT LTD.
Versus
THE STATE OF ASSAM AND 2 ORS | MR.G N SAHEWALLA
MR.P DEKA
MR.A CHETIA
MD.ASLAM | SC, FOREST
MR.R K BORA(R1-3) |
| 4 | WITH
WP(C)/5052/2022 | RAKESH KUMAR SINGH
Versus
THE STATE OF ASSAM AND 4 ORS. | MR G N SAHEWALLA
MD ASLAM
MR. P DEKA
MS. S. TODI
MR H K SARMA | SC, FOREST |
| 5 | WITH
WP(C)/6544/2022 | RAKESH KUMAR SINGH
Versus
THE STATE OF ASSAM AND ORS. | MR. R B PHOOKAN
R SARMAH
MR. I DAS | SC, FOREST |

LEAVE NOTE OF ADVOCATES FOR 29/02/2024

- | | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MRS N BARUAH | 27-01-2024 | To | 15-03-2024 |
| 2) | MR. H L MAURYA | 05-02-2024 | To | 31-03-2024 |
| 3) | MR. M HUSSAIN | 07-02-2024 | To | 05-03-2024 |
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22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



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[For Thursday,29th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH 2 WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH 3 WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH 4 WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH 5 WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WP(C)/1292/2023 FIXED	ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
9	WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/558/2024 in WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
ORDERS				
10	WP(C)/6104/2023 B/O	RAHAMAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
11	WP(C)/6418/2023 FIXED	ABDUL KAYUM AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR. S K TALUKDAR G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. PP, ASSAM
HEARING				
12	WP(C)/7071/2016 WITH LCR	ABDUS SALAM Versus STATE OF ASSAM and ORS.	MS.R GOGOI MS.B GOGOI MR. S K SHARMA MR.PARAG J SAIKIA	GA, ASSAM MR.D SAUD(R-4) MS.M MAHANTAR-4
13	WP(C)/36/2017	PRASANTA BORA Versus THE STATE OF ASSAM and 6 ORS.	MR.A K SARKAR MS.A TALUKDAR MR.D K SHARMA MR.M BORA	GA, ASSAM(R5) SC, FOREST(R6 & 7) SC, WATER RESOURCE(R1-4)
14	WP(C)/1084/2017	PRAHLAD BARUAH and 21 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
15	WITH WP(C)/7000/2016	MILAN PHUKAN and 75 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
16	WP(C)/4737/2017	BHUPENDRA NATH DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.J EKKA MR.R RAHMAN MS.K M SARMA	GA, ASSAM MR.H K DAS SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1089/2024 B/O	BINA HAZARIKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, ELEM. EDU GA, ASSAM
ADMISSION				
2	WP(C)/6895/2021 PART-HEARD, FIXED	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
3	WP(C)/3029/2020 FIXED	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR H SARMA, R-2,3 MR. R ALI MR. H A AHMED, R-4 MR. A PHUKAN, R-1 SC, GAD
4	WP(C)/5578/2023 FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
HEARING				
5	WP(C)/5307/2014	BHUPEN CHAKRAVARTY Versus THE STATE OF ASSAM and 2 ORS,	MR.S BORA MR.B BURAGOHAIN MR.PARAG J SAIKIA MR.S BORTHAKUR	MR.R MAZUMDAR MR.S BORTHAKUR SC, ELEMENTARY EDUCATION
6	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

7	WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
8	WITH WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
9	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
10	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
11	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
12	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
13	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
14	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
15	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
16	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
17	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

18	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
19	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
20	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
21	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
22	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
23	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
24	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
25	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
27	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
28	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
29	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
30	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
31	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
32	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE

33	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
34	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
35	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
36	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
37	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
38	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
39	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
40	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
41	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
42	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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13)	MR. R L YADAV	26-02-2024	To	01-03-2024
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19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



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[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/24/2010 (HEARING), WITH LCR	RAVI GOYAL and 4 ORS, Versus THE CHAIRMAN,	MR.G RAHUL MR.C K S BARUAH MR.B K PURUHIT MR.K BARTHAKUR	
2 RSA/152/2011 (HEARING), WITH LCR, FIXED	RAKESH DEB NATH AND ANR Versus KUMAR UDDIN LASKAR AND ORS	MR. S K GHOSH	MR. A C SARMA (R-1) MR. M H RAJBARBHUIYAN (R-1) MR G BHARADWAJ (R-1)
WITH 3 RSA/185/2014	KAMARUDDIN LASKAR Versus RAKESH DEBNATH AND 8 ORS	MR. A C SARMA MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS.L DAS MS.R CHETRI	MR. S K GHOSH MRB KAUSHIK MR.S GHOSH
HEARING			
4 RSA/209/2014 CAVT. NO. 639/2014 PART- HEARD, WITH LCR	PARESH CH. DAS Versus SHYAM TALUKDAR @ SHYAMANTA TALUKDAR and 8 ORS,	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR. S DEKA MR.D CHOUDHURY MR.B SINHA
5 MACApp./199/2020 PART- HEARD, WITH LCR	ORIENTAL INSURANCE CO LTD Versus SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH
WITH I.A.(Civil)/3040/2022 in MACApp./199/2020	SWEETY KAPOOR HUSSAIN AND 2 ORS Versus ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR
6 RFA/14/2021 PART-HEARD, WITH LCR, FIXED	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR. N D SARMA MR M AHMED MR. A BORPUZARI MR. P K SHARMA
7 RSA/8/2011 WITH LCR	JAYANTA KUMAR and 2 ORS Versus HARENDRA KUMAR NATH	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.A DEKA	MD.B ISLAM MRSN BEGUM FOR CAVEATOR MR.S A CHOUDHURY

8	RSA/137/2013 WITH LCR	SUCHIL BHATTACHARYYA Versus BIHPURIA JATIYA VIDYALAYA and 9 ORS.	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY	MR.D KALITA MR.R GOSWAMI MR.D GOEL MR.R GUPTA MR.H KALITA MS.M BARUAH MR.D KONWAR
9	RSA/143/2014 WITH LCR	BHOLANATH DEY Versus SHIB NARAYAN MAHATO and 2 ORS.	MR.H R A CHOUDHURY MR.A R SHEIKH	MR.B D GOSWAMI(R-1) MR.R SHARMA MS.B M CHHETRI MS.H DEKA(R-1) DR.B N GOGOI(R-2) MS.B TALUKDAR MR.S SHARMA MR.P SARMA MR N BARUAH (R-1) SC, NF RLY MR.M P SARMA
10	RSA/168/2014 WITH LCR	NURUN NESSA and 10 ORS. Versus ABDUL AZIZ and 2 ORS.	MR.S C BISWAS MR.H A TALUKDAR MR.T C KHETRI MS.S D CHOUDHURY	MR I RAFIQUE (R1,R3) MR. I A TALUKDAR MD B ZAMAN (R1,R3) MS. M DEKA (R1,R3)
11	RSA/39/2016 WITH LCR	ON THE DEATH OF SUSHIL KUMAR SEAL HIS LEGAL HEIRS SHRI SHOUMEN SARMA AND ORS Versus MD ABDUR RAHMAN and ORS	M ALAMGEER MR.A ALAM MR SK N MAHAMMAD	MR. S C BISWAS MR.S HOQUE MR. A RAHMAN MR. A RAHMAN MR A HAQUE MR.E HUSSAIN
12	RFA/136/2018 WITH LCR, FIXED	SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA
	WITH I.A.(Civil)/3808/2018 in RFA/136/2018	SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
	WITH I.A.(Civil)/254/2024 in RFA/136/2018	SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR	MR SISHIR DUTTA
13	LA.App./2/2019 WITH LCR	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
14	WITH LA.App./3/2019	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
15	FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH I.A.(Civil)/2936/2022 in FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR N M HAZARIKA	
16	Review.Pet./84/2022 in CRP/6/2019 (D/O), FIXED	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. Versus SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. D R BASUMATARY

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./566/2024	MUNU HAQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
MOTION				
2	AB/155/2024 FIXED	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
3	AB/465/2024 FIXED	ABHIJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K GOGOI MR A BURAGOHAIN MR J P KACHARI	PP, ASSAM
4	AB/495/2024	ABDUL MOTALEB SK. @ MOTALEF HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
5	AB/496/2024	RAKIBUL AMIN @ MD. REKIBUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
6	AB/500/2024	DEBAASHIS BANERJEE @ DEBASHISH PAL @ DEBASHISH PAL Versus THE STATE OF ASSAM	MR S KHOUND MR. K MOHAMMED	PP, ASSAM
7	AB/501/2024	ABDUL KASEM Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
8	AB/505/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
9	AB/507/2024	ANARUL HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
10	AB/510/2024	RUKSANA AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	AB/511/2024	SURUJ ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
12	AB/513/2024	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

13	AB/514/2024	NOOR AHMED @ NUR AHMED CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MISS R A CHOUDHURY T MAZUMDER	PP, ASSAM
14	AB/515/2024	PRODIPTA BORA Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
15	AB/516/2024	BABUL KUMAR PHUKAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Pet./1290/2023 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	SHIV KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. R K JAIN TULIKA BORAH	MR. A T SARKAR (r-2) MR. S HUSSAIN (r-2) PP, ASSAM
17	Crl.Rev.P./154/2019 FIXED	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR. A N SARMAH MR. A N SARMAH
18	W.P.(Crl.)/41/2023 FIXED	NAZRANA AHMED Versus THE STATE OF WEST BENGAL AND 2 ORS.	MS. S SARMA MS. N M DEKA	MR. K MOHAMMED (R-2 AND 3) MS T PARASHAR (R-2 AND 3) PP, ASSAM
19	Crl.Pet./647/2023 FIXED	ABHIJIT KR. BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) PP, ASSAM
WITH				
20	Crl.Pet./687/2023	N BIRKUMAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) MR.[N ALAM (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./3408/2023 WITH CASE RECORD(SCANNED COPY), FIXED	VIVIAN NONGRUM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
22	Bail Appln./402/2024 FIXED	BASHA SHEIKH Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
23	Bail Appln./417/2024 FIXED	RANDHIR RAY Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
24	Bail Appln./446/2024 WITH OFFICE NOTE, FIXED	SHIVAM SARKAR Versus THE STATE OF ASSAM ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
25	Bail Appln./495/2024 FIXED	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
26	Bail Appln./524/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/2147/2023 FIXED	AZIMUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM

28	AB/3058/2023 FIXED	THANGROHLUN HMAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. P SEN	PP, ASSAM
29	AB/3696/2023 FIXED	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA H M I HOQUE MR H BORAH	PP, ASSAM
30	AB/4230/2023 FIXED	FORIDUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
31	AB/4302/2023 FIXED	INDRANIL BARUAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
32	AB/4323/2023 WITH OFFICE NOTE, FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
33	AB/3/2024 FIXED	MIRAZUL HOQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	AB/242/2024 FIXED	POLASH JYOTI BORUAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
35	AB/315/2024 FIXED	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN	PP, ASSAM
36	AB/349/2024 WITH OFFICE NOTE, FIXED	JITENDRA KR SAH Versus THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
37	AB/440/2024 FIXED	KRISHNA DAGA Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS MR K JAIN MR A K SHARMA	PP, ASSAM

ORDERS

38	Crl.Rev.P./418/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	SANJAY JAIN Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR P P PHUKAN	MR. A M BORA MR. V A CHOWDHURY PP, ASSAM
39	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
40	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
41	Crl.Pet./531/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	DEEPIKA DEB Versus THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	PP, ASSAM
42	Crl.Pet./935/2023 FIXED	ISMAIL ALI Versus FAKHRUL ISLAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
	WITH I.A.(Crl.)/1243/2023 in Crl.Pet./935/2023	FAKHRUL ISLAM AND ANR Versus ISMAIL ALI AND ANR.	MR. R C DAS MR S HUSSAIN	MR. M U MONDAL PP, ASSAM
43	I.A.(Crl.)/124/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in Crl.Pet./823/2023	MRS. SEHNAZ SULTANA RAHMAN Versus RAJIB ALI AND 4 ORS	MR. T K BHUYAN	MR J I BARBHUIYA

WITH
[Crl.Pet./823/2023](#)

RAJIB ALI AND 4 ORS
Versus
MRS. SEHNAZ SULTANA RAHMAN

MR. J I BORBHUIYA
MR. L MOHAN
MR A HOSSAIN

MR. T K BHUYAN (R-1)

HEARING

- 44 [Crl.A./241/2023](#)
O Y 10 M 8 D :PART-HEARD, LCR 6
FILES, FIXED
HIMANTA NATH @ SIMANTA NATH AND
ANR.
Versus
THE STATE OF ASSAM AND ANR.
MR S BORTHAKUR
MR. S BOIRAGI
MR. D GOGOI
MR K THAKUR (R-2)
MR D MEDHI (R-2)
B ALI SK (R-2)
P. NAIDING (R-2)
PP, ASSAM
- WITH**
[I.A.\(Crl.\)/764/2023](#)
in Crl.A./241/2023
HIMANTA NATH @ SIMANTA NATH AND
ANR.
Versus
THE STATE OF ASSAM AND ANR
MR. S BOIRAGI
PP, ASSAM
- 45 [Crl.Rev.P./195/2008](#)
WITH LCR 3 FILES, FIXED
SRI MONORANJAN PATHAK
Versus
THE STATE OF ASSAM
R SARMA
MS.R DHAR
PP, ASSAM
- WITH**
[Crl.M.C./385/2008](#)
in Crl.Rev.P./195/2008
SRI MANORANJAN PATHAK
Versus
THE STATE OF ASSAM
MR.R SARMA
PP, ASSAM
- 46 [Crl.A./38/2012](#)
WITH LCR 5 FILES, FIXED
AMIR UDDIN CHOUDHURY
Versus
THE STATE OF ASSAM
MR.A R TALUKDAR
PP, ASSAM
- 47 [Crl.Pet./480/2018](#)
FIXED
ASHOK VERMA
Versus
THE STATE OF ASSAM AND ANR.
MR. S CHAMARIA
MR. M PHUKAN
MR. M ALI
MR. S CHANDA
MR B SARMAH (r-2)
MR G PATHAK (r-2)
MR. D HAZARIKA (R2)
MR. R PHUKAN (R2)
MR. T BARUAH (R2)
PP, ASSAM
- 48 [Crl.Rev.P./318/2023](#)
FIXED
JIBANTA GOGOI
Versus
BORNALI DOLEY GOGOI
MR. S NEOG
MS. S G BARUAH
MR. B BORGHAIN
MR B SAIKIA
MR. A BARUAH
MR. J P MORE
MS S SARMA HAZARIKA
(AS LEGAL-AID-COUNSEL
FOR R-1)
- 49 [Crl.Pet./880/2023](#)
WITH LCR 2 FILES(SCANNED
COPY), FIXED
DIDARUL ISLAM @ DEDARUL ISLAM
Versus
THE STATE OF ASSAM AND ANR
MR. P P DUTTA
MR T GOGOI
MS P SARMA
MS. P P DAS
MR. N J GOGOI
MR P R SARMA
M.A. BEGUM
PP, ASSAM
- 50 [I.A.\(Crl.\)/888/2023](#)
WITH LCR 3 FILES, FIXED
in Crl.A./351/2023
BUNU SWARGIARY
Versus
THE STATE OF ASSAM AND ANR.
MR. A BHATTACHARYA
MS. K MALAKAR
MR. A BHATTACHARJEE
PP, ASSAM
- WITH**
[Crl.A./351/2023](#)
BUNU SWARGIARY
Versus
THE STATE OF ASSAM AND ANR.
MR. A BHATTACHARYA
MS. K MALAKAR
MR. A BHATTACHARJEE
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
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18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./3716/2023	AJAY KUMAR SINGH Versus UNION OF INDIA	MR S DEKA	SC, NCB
2 Bail Appln./4159/2023	MOHAMMAD ALAUDDIN Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
3 Bail Appln./4528/2023	BOGIMAYUM SAMIUR RAHMAN @ REHAMAN Versus THE UNION OF INDIA	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA	SC, NCB
MOTION (BA)			
4 Bail Appln./554/2024	SHWAFIKUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
5 Bail Appln./555/2024	BILAL UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MD A ISLAM	PP, ASSAM
6 Bail Appln./556/2024	TAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7 Bail Appln./558/2024	SUBHASH CH. BARMAN Versus THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
8 Bail Appln./560/2024	ABDUL SALAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
9 Bail Appln./562/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10 Bail Appln./571/2024	ABDUL RAZAK SHAH Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
11 Bail Appln./572/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

12	Bail Appln./573/2024	ASHIKUR RAHMAN @ ASHIK IKBAL Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
MOTION				
13	Crl.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	PP, ASSAM
14	Crl.Pet./219/2024	PARTHA PROTIM DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER MR S AHMED	PP, ASSAM
15	Crl.Pet./220/2024	PRADIP SARMA AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
16	Crl.Pet./221/2024	SANJU KONWAR Versus NIRAJ KUMAR AGARWALLA	MR. N HASAN MR. A HASAN	
17	Crl.Pet./222/2024	AKLIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
18	Crl.Pet./223/2024	NIRAB SAIKIA Versus MRIDUL LAHKKAR AND ANR	MS M DAS	PP, ASSAM
19	Crl.Pet./224/2024	SANJU KONWAR Versus NIRAJ KUMAR AGARWALLA	MR. N HASAN MR. A HASAN	
20	AB/502/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
21	AB/503/2024	HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED K SHIKDER	PP, ASSAM
ADMISSION				
22	Crl.Pet./374/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SASHI KUMAR DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM
23	Crl.Pet./382/2023 WITH LCR 1 FILES, B/O	SMTI KABITA DEKA, ACS Versus THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./2723/2023 FIXED	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
25	Bail Appln./3327/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL KHAYER Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	Bail Appln./3725/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PUSAN DAO Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	PP, ASSAM
27	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
28	Bail Appln./4463/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NITESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
29	Bail Appln./4672/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JHALMAN SINGH @ SONY Versus UNION OF INDIA	MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	SC, NCB

30	Bail Appln./138/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
31	Bail Appln./166/2024 WITH OFFICE NOTE, FIXED	SHAHIDA KHATUN Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
32	Bail Appln./300/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOINUL CHOUDHURY @ MRINAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
33	Bail Appln./313/2024 WITH OFFICE NOTE, FIXED	Hemanta Chowdhory Versus THE STATE OF ASSAM AND ANR		RAJU DEURI (r-2) PP, ASSAM
34	Bail Appln./355/2024 FIXED	Monuwar Ali Versus The State Of Assam	MR H ROHMAN MR. HUSSAIN AHMED TALUKDAR	PP, ASSAM
35	Bail Appln./374/2024 FIXED	FAIJUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
WITH				
36	Bail Appln./4691/2023	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	PP, ASSAM
37	Bail Appln./404/2024 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
38	Bail Appln./415/2024 WITH OFFICE NOTE, FIXED	JIYARUL HOQUE @ JIARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	Bail Appln./488/2024 WITH OFFICE NOTE, FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
40	AB/4140/2023 FIXED	MINAJUL ISLAM Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	MR. M ALI MR. M ALI MR J. ISLAM MR J. ISLAM H R KHAN H R KHAN PP, ASSAM
41	AB/4143/2023 FIXED	AMAN ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
42	AB/366/2024 FIXED	MAHIBUR RAHMAN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
ORDERS				
43	Crl.Pet./1245/2023 B/O	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR M RANA MR. M A MONDAL MR. A ISLAM	PP, ASSAM
44	Crl.Pet./1263/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	JAKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	MR. A H M R CHOUDHURY (R-2) PP, ASSAM
45	Crl.Pet./1264/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	JULIMON BORO Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM

HEARING

46	Crl.Pet./421/2022 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI PP, ASSAM
47	Crl.A./8/2012 WITH LCR 4 FILES, FIXED	KEBEJII NGROUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
48	Crl.A./164/2012 WITH LCR 5 FILES AND P.B.-1	NAMAR ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
49	Crl.Pet./86/2015 FIXED	MAGENJOY THAOSEN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR.A PHUKAN	SC, CBI
	WITH I.A./2543/2015 in Crl.Pet./86/2015	CENTRAL BUREAU OF INVESTIGATION CBI and ANR Versus MAGENJOY THAOSEN	SC, CBI	MR.N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR.A PHUKAN
50	Crl.Pet./1209/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR M RAHMAN (r-2) MS A HUSSAIN(r-2) S AHMED(r-2) PP, ASSAM
	WITH I.A.(Crl.)/1237/2023 in Crl.Pet./1209/2022	ISHAN SAIKIA, Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A BORAH	PP, ASSAM
51	Crl.Rev.P./3/2023 FIXED	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	MR. A BARKATAKI (r-2) MR P BHARDWAJ (r-2) PP, ASSAM
52	I.A.(Crl.)/724/2023 WITH LCR 4 FILES, FIXED in Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,29th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4606/2020 PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
2	WP(C)/2153/2017 FIXED	DEEPAK Versus THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY
3	WP(C)/990/2019 FIXED	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
4	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
5	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
6	WP(C)/7050/2019 FIXED	MADAN MOHAN NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	GA, ASSAM MR. N UPADHAYAY (r-5) MR R. DHAR. (SC, HANDLOOM, TEXTILE AND SERICULTURE DEPT.) SC, SERICULTURE

7	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
8	WP(C)/4963/2023 FIXED, WITH WP(C)/2293/2019 (D/O) WITH WP(C)/4255/2023	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
9	WP(C)/4255/2023	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./342/2024 FIXED	ZAMZAM HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>HEARING</u>				
11	WP(C)/893/2011 PART-HEARD, FIXED	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B
12	WP(C)/8708/2019 PART-HEARD, FIXED WITH I.A.(Civil)/1268/2022 in WP(C)/8708/2019	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS. GO-002092W RAM MILAN Versus GO-213AK CE (CIVIL) MANAV PRASAD AND 3 ORS.	MS. P BARUAH MR TAPAS DAS MR TAPAS DAS	ASSTT.S.G.I.
13	WP(C)/276/2014 FIXED	HIRENDRA NATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR. H. GUPTA, C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.
14	WP(C)/5948/2018	MAHALLE MANOJ JANARDAN Versus THE UNION OF INDIA AND 3 ORS.	MR. D BARUA MR M H AHMED MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	ASSTT.S.G.I.
15	WP(C)/1625/2019 FIXED	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
16	WP(C)/677/2021	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C
17	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
18	WP(C)/6452/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
19	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

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13)	MR. R L YADAV	26-02-2024	To	01-03-2024
14)	MS. K YADAV	26-02-2024	To	01-03-2024
15)	MR. J KALITA	28-02-2024	To	01-03-2024
16)	MR D K MISHRA	28-02-2024	To	07-03-2024
17)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./553/2024	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
2 Bail Appln./557/2024 B/O	BASED ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. A DHANUKA MS D TALUKDAR	PP, ASSAM
3 Bail Appln./559/2024	ANSARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
4 Bail Appln./561/2024	HASEN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
5 Bail Appln./563/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
6 Bail Appln./567/2024	AMRINDER SINGH WALIA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI MS S ISLAM	PP, ASSAM
7 Bail Appln./568/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
8 Bail Appln./570/2024	GITENDRA TALUKDAR Versus THE STATE OF ASSAM	MR. D SARAF	PP, ASSAM
MOTION			
9 Crl.Rev.P./38/2024 FIXED	SAMAR ALI LASKAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
10 Crl.Rev.P./43/2024 FIXED	MAHMUD ULLAH Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
11 Crl.Rev.P./68/2024	MD. ABU HANIFA AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

12	Crl.Pet./217/2024	ROJY AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
13	AB/333/2024 FIXED	MOHIYA KHATUN @ MOHIYA BIBI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
14	AB/497/2024	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
15	AB/498/2024	INJAMUL HAQUE @ INZAMAMUL HAQUE Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
16	AB/499/2024	MAJNUR ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
17	AB/504/2024	KAMRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
18	AB/506/2024	DHAIRJYA RAM DEKA AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
19	AB/509/2024	KAJIM UDDIN LASKAR @ SIPON LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
20	AB/512/2024	SHAKIL REZBI MONDAL Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ADMISSION				
21	Crl.Rev.P./137/2020 WITH LCR 2 FILES, FIXED	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI	MR. P D NAIR MR. P D NAIR MR. A CHETRY MR. A CHETRY MR G ALAM MR G ALAM MRS. P GOSWAMI MR. H ROHMAN MR S R A NASER MR S R A NASER PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./384/2024 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
23	Bail Appln./418/2024 FIXED	HABIB KHAN Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
24	Bail Appln./424/2024 FIXED	DHIRAJ PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
25	Bail Appln./451/2024 FIXED	JAMIL AHMED Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
26	Bail Appln./481/2024 FIXED	ATIKUR RAHMAN @DADUL Versus THE STATE OF ASSAM	MR. K K HANDIQU	PP, ASSAM
BAIL HEARING				
27	AB/3327/2023 WITH OFFICE NOTE, FIXED	REJUWAN HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	MR H DAS (R-2) PP, ASSAM
28	AB/3640/2023 FIXED	IMRUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR R U LASKAR	PP, ASSAM

29	AB/3815/2023 WITH CASE RECORD(SCANNED COPY), FIXED WITH I.A.(CrI.)/45/2024 in AB/3815/2023	MD. MEHBOOB ALAM LASKAR Versus THE STATE OF ASSAM ABDUL HANNAN, Versus MD. MEHBOOB ALAM LASKAR	MR A KHANIKAR R L CHUTIA MR. K A MAZUMDER MR E AHMED	PP, ASSAM MR A KHANIKAR PP, ASSAM
30	AB/3831/2023 FIXED	AKHER MOLLAH @ AKKER ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
31	AB/4290/2023	SAHINUR @ SAHINUR ISLAM Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MD S A MONDAL MR M HOQUE MR M HOQUE S A KHAN	PP, ASSAM
32	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
33	WITH AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
34	AB/194/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI MS. S NEWAR	PP, ASSAM
35	AB/237/2024 FIXED	KABIR HUSSAIN Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
36	AB/238/2024 FIXED	LUTFOR RAHMAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
37	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
38	AB/266/2024 WITH OFFICE NOTE, FIXED	ADITYA BHATTAR AND 3 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
39	AB/331/2024 FIXED	KAJIMUDDIN MIAH AND ANR. Versus THE STATE OF ASSAM	MR A U AHMED MS. H SARMA	MR. M A I HUSSAIN PP, ASSAM
40	AB/345/2024 FIXED	JEHER ALI @ JIARUL HQ Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR M K DAS MR H A RASHID	PP, ASSAM
41	AB/352/2024 FIXED	MUKSED ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALIQUE	PP, ASSAM
42	AB/371/2024 FIXED	EUSOF ALI SHEIKH @ EUSOF ALI (MASTER) Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
43	AB/382/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
44	AB/428/2024 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
ORDERS				
45	Crl.Pet./49/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ELIAS KHAN Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM

46	Crl.Pet./110/2024 FIXED	KUBOD BIN WAHID Versus EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
47	I.A.(Crl.)/193/2024 in Crl.A./1503/2024	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS S K DAS	PP, ASSAM
	WITH Crl.A./1503/2024 (Filing Number)	BIPIN KUMAR Versus THE STATE OF ASSAM AND ANR. A	MR. M BISWAS	
HEARING				
48	Crl.A./83/2011 CRL.A. 84/2011(D/O), CRL.A. 85/2011(D/O), P.B.-1	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
49	Crl.A./197/2011 WITH LCR(1 BUNDLE), P.B.-1, FIXED	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR Z KAMAR MR.D TALUKDAR MR. B TALUKDAR MR. B TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
50	Crl.Rev.P./123/2019 WITH LCR 7 FILES(SCANNED COPY), B/O	SUNIL KAKOTI Versus MD. LATIFUDDIN AHMED	MR R K MOUR MR P DAS MS. H CHAKRABORTY	DR. B U AHMED MR K UDDIN MR K UDDIN MR. A K AZAD MR. A K AHMED
	WITH Crl.Rev.P./185/2019	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	DR. B U AHMED MR K UDDIN MR. A K AZAD MR. A K AHMED
52	Crl.Rev.P./4/2022 WITH LCR 1 FILE, B/O	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
53	Crl.A./159/2022 1 Y 9 M 22 D :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
54	Crl.Pet./412/2023 WITH LCR 5 FILES(SCANNED COPY), FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MR S DAS MR. S A HUSSAIN MR. A BHATTACHARJEE G BORO R BARMAN	PP, ASSAM
	WITH Crl.Pet./167/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR S DAS	PP, ASSAM
	WITH I.A.(Crl.)/191/2024 in Crl.Pet./167/2024	THE STATE OF ASSAM Versus RAKESH KUMAR PAUL,	PP, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024

7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
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18)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
19)	MR. J P SHARMA	27-02-2024	To	04-03-2024
20)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
21)	S BORGOHAIN	27-02-2024	To	04-03-2024
22)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



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[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4881/2023 FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
	WITH			
2	WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
3	WP(C)/475/2024 FIXED	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU GA, ASSAM
ADMISSION				
4	WP(C)/5746/2016 FIXED, WITH WP(C)/1276/2022 (D/O), WP(C)/1505/2017(D/O)	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MS.D SINHA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
	WITH			
5	WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
6	WP(C)/938/2021 FIXED	MD. MAHBUBUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC

7	WITH WP(C)/1035/2021	MAHFUJUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, RMSA SC, N C T E SC, SEC. EDU. SC, BTADC
8	WP(C)/5208/2021 FIXED	SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEBA
9	WP(C)/2720/2022 FIXED	CHANDRA BAHADUR CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	MR B D DAS (R.No. 9) MS N BARMAN (R.No. 9) MR D KALITA (R.No. 9) SC, EDU SC, K A A C
10	WITH WP(C)/2959/2022	UMA SHANKAR CHOUHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	MR S KHOUND MR D J MEDHI SC, SEC. EDU. SC, K A A C
11	WP(C)/178/2023 B/O	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
12	WP(C)/3872/2023 FIXED	PROF. DR. ISHRAT HUSSAIN Versus THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r-1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C
13	WP(C)/5200/2023 FIXED	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
14	WP(C)/5954/2023 B/O	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
15	WP(C)/7040/2023 B/O	JYOTSHNA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
ORDERS				
16	Cont.Cas(C)/562/2022 FIXED	MRS. MARJAN BEGUM Versus SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE
HEARING				
17	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
18	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
19	WP(C)/3770/2021 FIXED	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)

20	WITH WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
21	WITH WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[For Thursday,29th February 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./461/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MR. V A CHOWDHURY	PP, ASSAM
HEARING				
2	Crl.Rev.P./101/2009 WITH LCR 5 FILES	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
3	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
4	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
5	Crl.Rev.P./273/2009 WITH LCR	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM

6 [Crl.Pet./539/2011](#)
WITH LCR 1 FILE

SHIV KUMAR KANOI and ANR.
Versus
THE STATE OF ASSAM AND ORS

MR.D K BHATTACHARYYA
MR.A K CHOUDHURY
MR.S DUTTA
MS.A DEKA
MS.T TALUKDAR
MR.K K BHATTACHARJEE
MR.A K BHATTACHARJEE

MR.N C DAS
SC, A.T.P.P.F & P.F
SCHEME
PP, ASSAM

7 [Crl.Pet./587/2011](#)

DRIVE INDIA ENTERPRISE SOLUTIONS
LTD.
Versus
SATYAJIT KALITA

MR.S K MEDHI
MR.R SARMA

MR.H R A CHOUDHURY
SC, CO-OP.

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,29th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./80/2024 FIXED	MAHAMUD ALI @ MAHAMMAD ALI Versus HDFC ERGO GENERL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MS TINLUNG	
2	MACApp./81/2024 FIXED	ABJAL HUSSAIN @ AFZAL HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MS TINLUNG	
3	MACApp./82/2024 FIXED	MAHAMUD ALI @ MAHAMMAD ALI Versus HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MS TINLUNG	
ORDERS				
4	MACApp./134/2017 CAVT. NO. 29/2017 WITH LCR, B/O	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.R D CHOUDHURY MR.S CHANDA MR.S SAMARIA SR GA,ASSAM	MR.S SAHA FOR CAVEATOR MRS. M BORA
	WITH I.A.(Civil)/2450/2017 in MACApp./134/2017	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MR.S CHANDA MR.S SAMARIA	MR.S SAHA FOR CAVEATOR MRS.M BORA
HEARING				
5	MACApp./23/2012 (AS FIRST ITEM), LCR 4 FILES, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SARITA JALAN and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.P DEKA MD.ASLAM MR.S SENAPATI MR.J KOTOKY
6	MFA/43/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	MR.K BHATTACHARJEE(R- 1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2

	WITH MC/1794/2014 in MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.A AHMED	
	WITH I.A.(Civil)/2370/2018 in MFA/43/2014	SMT. HEERA BARUAH AND ANR Versus M/S NEW INDIA ASSURANCE CO. LTD.	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HUJURI MS S DAS
7	MACApp./134/2015 WITH LCR, FIXED	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
	WITH I.A.(Civil)/2162/2021 in MACApp./134/2015	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and ORS	MR. P P DAS	
8	WITH MACApp./183/2015	RAHIKAN BIWI and 4 ORS Versus SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
9	MACApp./255/2016 WITH LCR, FIXED	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3
10	MACApp./381/2016 WITH LCR, FIXED	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.B K JAINR-1 MS.M DASGUPTA(R-1)
	WITH I.A.(Civil)/2182/2016 in MACApp./381/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	
	WITH CO/23/2017 in MACApp./381/2016	SMT PRABHA DEVI CHORARIA Versus ROYAL SUNDARAM ALLIANCE INSURANCE CO LTDand 2 ORS	MR.B K JAIN MS.M DASGUPTA MS.O PHUKAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
11	MACApp./394/2016 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N ISLAM (R2, R4) MS. M BARMAN MR R B ISLAM (R2, R4) MR. M ISLAM MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
12	WITH MACApp./392/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R5) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3671/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3672/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA

	WITH I.A.(Civil)/3673/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
13	WITH MACApp./393/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R6) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR R B ISLAM (R4) MR. M ISLAM (R1) MS. P HUJURI (R6) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3663/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3664/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3665/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
14	MACApp./183/2017 WITH LCR, FIXED	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MS B DEVI MS.I SARMA	MR. P J BARMAN MR.A DUTTA R-1 MS R TADO MRS.P M DUTTA(R-1)
15	MACApp./209/2017 WITH LCR, FIXED	SMT SUBALA DAS Versus MRS GITANJALI KUMAR and ANR	MR.D K JAIN	
	WITH I.A.(Civil)/4132/2018 in MACApp./209/2017	SMTI. SUBALA DAS Versus THE NATONAL INSURANCE CO. LTD.	MS. M DASGUPTA	MR. B J MUKHERJEE MR. S S SARMA
	WITH CO/41/2019 in MACApp./209/2017	NATIONAL INSURANCE CO LTD Versus SMT SUBALA DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
16	MACApp./480/2018 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1) MR K BISWAKARMA
17	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
18	MACApp./239/2019 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED. Versus SRI HAR KUMAR BARMAN and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR	MR. D BORA (R 1 - 4) MR. S K GOSWAMI (R - 5) MR. N BARMAN (R - 5) MS. J BORA (R- 1- 4) MR. R K MUSHAHARY (R - 6) MR. B K GOSWAMI (R - 5) MR. R DOWARAH MD. J U AHMED (R - 6) MR. R KATHKATIA (R - 5) MR. H HOQUE (R - 6)
	WITH I.A.(Civil)/4027/2019 in MACApp./239/2019	ON THE DEATH OF HAR KUMAR BARMAN HIS LEGAL HEIRS KAMALA BARMAN AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD.	MR. D BORAH MS. J BORA MR. R DOWARAH	MS. R D MOZUMDAR

19	MACApp./258/2019 WITH LCR, FIXED	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	MR. K BHATTACHARJEE (R-1 TO 4) MS B TALUKDAR (R-1 TO 4)
	WITH I.A.(Civil)/1541/2019 in MACApp./258/2019	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	
20	MFA/28/2023 WITH LCR, FIXED	M/S TRISHNA DHABA Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR N N UPADHYAYA MR. S SHARMA MR. I RASUL	MR. M SMITH
	WITH I.A.(Civil)/1319/2023 in MFA/28/2023	M/S TRISHNA DHABA, Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR N N UPADHYAYA MR. I RASUL	MR. M SMITH

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LEAVE NOTE OF ADVOCATES FOR 29/02/2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./541/2024	KHARGESWAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2 Bail Appln./564/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
3 Bail Appln./565/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
4 Bail Appln./569/2024	KHARGESWAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>			
5 I.A.(Civil)/2614/2023 FIXED in WP(C)/8022/2022	M/S BORHULA (S) TEA INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS.	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. B SHARMA MR. C K S BARUAH MR. H DAS DY.S.G.I. SC, PNB
WITH WP(C)/8022/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. B SHARMA (R-4,5) MR. C K S BARUAH, CGC MR. H DAS (R-4,5) DY.S.G.I. SC, PNB
<u>BAIL HEARING</u>			
6 AB/4272/2023	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
7 AB/400/2024 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MR. U K GOSWAMI	PP, ASSAM
<u>HEARING</u>			
8 WP(C)/1706/2016 FIXED	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE

9	WP(C)/6038/2016	SHANTU ROY Versus ASSAM STATE DENTAL COUNCIL and 4 ORS	MR.A DASGUPTA MRA KUNDU	MR.S C KEYAL MS.P BARUAH SC, HEALTH ASSTT.S.G.I.
10	WP(C)/6260/2016	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH (J)SC, REVENUE DEPT.
11	WP(C)/6863/2016	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM
12	WP(C)/1744/2018 WITH LCR	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
13	WP(C)/4361/2018 WITH LCR	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY THE 29TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 15]

[AT 10:15 A.M.]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

JUDGMENT

1	CRL.A. 21/2022	BOPA WANGNOW VERSUS THE STATE OF AP AND ANR	PRITAM TAFFO MINTER KARBAK V DOLO	JUMGAM JINI A T TARA BINTER PICHA GAMKEN BAM TAO TARIN PP OF AP
	WITH			
	I.A.(CRL.) 26/2022 IN CRL.A. 21/2022	AHING WANGNOW VERSUS THE STATE OF AP	PRITAM TAFFO MINTER KARBAK V DOLO	PP OF AP